

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF
DECEMBER-2017**

KIND OF CASES	PREVIOUS	INSTITUTION			DISPOSAL				CLOSING
	BALANCE	DB	SB	TOTAL	L.B.	DB	SB	TOTAL	BALANCE
MAIN CASES									
CIVIL SIDE									
CIVIL FIRST APPEAL	8101	0	60	60	0	0	18	18	8143
CIVIL SECOND APPEAL	2647	-	18	18	0	-	15	15	2650
EX. FIRST APPEAL	40	0	0	0	0	-	1	1	39
EX. SECOND APPEAL	5	-	0	0	0	-	0	0	5
CIVIL MISC. APPEAL	26191	10	190	200	0	3	162	165	26226
CIVIL REVISION	494	0	14	14	0	0	34	34	474
CIVIL REVIEW	488	4	6	10	0	1	2	3	495
CUSTA (CUSTOM APPEAL)	1	0	-	0	0	0	-	0	1
INCOME TAX REF.	3	0	-	0	0	0	-	0	3
OTHER TAX REF.	6	0	-	0	0	0	-	0	6
TAX CASES	0	-	-	0	0	-	-	0	0
EXCISE ACT REF.	0	-	-	0	0	-	-	0	0
I. T. APPEAL	695	42	0	42	0	2	0	2	735
W. T. A.	14	0	-	0	0	0	-	0	14
SALES TAX REVISIONS	653	0	2	2	0	0	0	0	655
TESTAMENTARY CASES	1	-	0	0	0	-	-	0	1
COMPANY PETITION	36	0	0	0	0	0	0	0	36
COMPANY APPEAL	4	-	0	0	0	-	0	0	4
COMPANY APPLS.	17	-	0	0	0	-	0	0	17
COMPANY SUITS	0	0	0	0	0	0	0	0	0
COMPANY LIQUIDATION	12	-	-	0	0	-	0	0	12
ELECTION PETITION	0	-	-	0	0	-	-	0	0
SPECIAL APPEAL (CIVIL)	27	0	-	0	0	0	-	0	27
SPECIAL APPEAL (WRIT)	1240	87	0	87	0	76	0	76	1251
CIVIL CONTEMPT	1939	4	117	121	0	3	65	68	1992
CIVIL WRIT	44216	61	1229	1290	0	45	1490	1535	43971
OOS	1	0	0	0	0	0	0	0	1
CENTRAL EXCISE APPEAL	412	4	-	4	0	0	0	0	416
CROSS OBJECTION	639	0	0	0	0	0	1	1	638
CIVIL REFERENCE	2	0	-	0	0	-	-	0	2
TOTAL "A"	87884	212	1636	1848	0	130	1788	1918	87814
CRIMINAL SIDE									
MURDER REFERENCE	2	0	0	0	0	0	0	0	2
CRIMINAL APPEAL	17766	13	156	169	0	12	81	93	17842
CRIMINAL REVISION	7878	0	112	112	0	0	68	68	7922
CRL. MISC. PET. U/S 482 CR. P.C.	3457	0	290	290	0	0	516	516	3231
CRL. MISC. BAIL U/S 438 & 439 CR. P. C.	1156	0	800	800	0	0	993	993	963
CR. CONT. PETITION	3	0	0	0	0	0	0	0	3
CRIMINAL REFERENCE	0	0	0	0	0	0	0	0	0
HABES CORPUS	181	12	0	12	0	14	0	14	179
CR. L TO A	345	1	17	18	0	3	30	33	330
CRLW	45	0	4	4	0	0	6	6	43
CRLO (CRIMINAL ORIGINAL)	1	0	0	0	0	0	0	0	1
TOTAL B	30834	26	1379	1405	0	29	1694	1723	30516
TOTAL A + B	118718	238	3015	3253	0	159	3482	3641	118330
OTHER ORIGINAL JURISDICTION CASES									
ARBITRATION APPLICATION	30	0	2	2	0	0	1	1	31
LEAVE TO APPEAL TO S. C	22	0	0	0	0	0	0	0	22
CIVIL TRANSFER APPLICATION	153	0	10	10	0	0	14	14	149
CRIMINAL TRANSFER	23	0	3	3	0	0	3	3	23
TOTAL C	228	0	15	15	0	0	18	18	225
GRAND TOTAL A+B+C+	118946	238	3030	3268	0	159	3500	3659	118555


DEPUTY REGISTRAR (JUDL.)